## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO.1394 TO BE ANSWERED ON 08.12.2015

#### **Bio-diversity Areas**

## 1394. SHRI GOPAL SHETTY: SHRIMATI POONAM MAHAJAN:

# Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether as per the Bird Life International's report released in November, 2014 titled "Important Bird and Biodiversity Areas: A Global Network for Conserving Nature and Benefiting People" major Important Bird and Biodiversity Areas (IBAs) in the country are on the verge of extinction and if so, the details thereof;
- (b) the reasons behind the loss of bio-diversity and habitat in those areas;
- (c) whether a decrease has been registered in the arrival of migratory birds in various locations in the country and if so, the steps proposed for creating favourable conditions for their arrival;
- (d) the action plan proposed by the Government to save those areas and promote species recovery; and
- (e) the details of funds allocated/released for the plan, State-wise?

#### ANSWER

# MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### (SHRI PRAKASH JAVADEKAR)

- (a)&(b) Bird Life International has identified 467 Important Bird and Biodiversity Areas (IBAs) in India. Following five IBAs have been reported in danger:
  - i. Flamingo City, Kachchh district of Gujarat
  - ii. Great Indian Bustard Sanctuary, Maharashtra
  - iii. Mahul-Sewri Creek, Mumbai, Maharashtra
  - iv. Sailana Kharmor Sanctuary, Madhya Pradesh
  - v. Tillanchong Island (Andaman and Nicobar Islands).

The report of Bird Life International does not specifically list the reasons of threats in these areas.

(c)to(e) No specific report has been received in the Ministry regarding decrease in the arrival of migratory birds in various locations in the country. Several factors, including biotic and abiotic, favourable conditions in countries of origin and the routes of migratory birds, affects the arrival of birds in India. However, steps have been taken for creating favourable conditions for migratory birds. The Wildlife (Protection) Act, 1972 provides for declaration of Protected Areas for various objectives including propagating or developing wildlife or its environment. Under these provisions, a network of Protected Areas has been established in the country. A total of 117 Sanctuaries have a focus on protection and development of birds including migratory birds.

Many wetlands are utilized by migratory birds during the migration. The Ministry of Environment, Forest and Climate Change has notified the Wetlands (Conservation and Management) Rules, 2010, for better protection of wetlands in the country. India is also a contracting Party to the Ramsar Convention on Wetlands and 25 wetlands in India have been notified as Ramsar sites.

Further, the Ministry provides financial assistance to States/Union Territories for protection and conservation of wild animals and birds including migratory birds and their habitats under various Centrally Sponsored Schemes viz, 'Integrated Development of Wildlife Habitats', 'Project Tiger', and 'Project Elephant'.

Details of funds released to State/ Union Territory Governments under these Centrally Sponsored Schemes during last financial year is given in the Annexure.

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# ANNEXURE REFERRED TO IN REPLY TO PART (c) AND (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1394 REGARDING 'BIO-DIVERSITY AREAS' BY SHRI GOPAL SHETTY AND SHRIMATI POONAM MAHAJAN DUE FOR REPLY ON 8.12.2015

# <u>Details of funds released to State/ UT Governments under these Centrally Sponsored</u> <u>Schemes of 'Integrated Development of Wildlife Habitats' (IDWH) 'Project Tiger' and</u> <u>'Project Elephant' during 2014-15</u>

(Rs. in lakhs)

	State/UT	Name of Centrally Sponsored Schemes		
		IDWH	Project Tiger	Project Elephant
1	A& N Islands	00	-	-
2	Andhra Pradesh	63.31	184.141	13.523
3	Arunachal Pradesh	00	658.426	97.714
4	Assam	149.11	1509.389	236.664
5	Bihar	85.249	317.096	-
6	Chandigarh	00	-	-
7	Chhattisgarh	482.087	609.827	43.7456
8	Goa	00	-	-
9	Gujarat	634.94	-	-
10	Haryana	14.71	-	-
11	Himachal Pradesh	430.345	-	-
12	Jammu & Kashmir	506.761	-	-
13	Jharkhand	101.12	199.08	88.4256
14	Karnataka	483.7769	1565.773	225.319
15	Kerala	818.491	517.5351	236.72
16	Madhya Pradesh	371.354	4335.118	-
17	Maharashtra	402.723	3425.524	38.202
18	Manipur	129.192	-	-
19	Meghalaya	44.87	-	118.838
20	Mizoram	131.54134	232.189	-
21	Nagaland	85.155		44.8132
22	Odisha	350.3229	707.391	153.35
23	Puducherry	12.00	-	-
24	Rajasthan	367.296	627.192	-
25	Sikkim	169.15643	-	-
26	Tamil Nadu	280.626	864.316	251.208
27	Tripura	00	00	6.03
28	Uttar Pradesh	224.899	760.928	5.16
29	Uttarakhand	141.116	391.1941	103.908
30	West Bengal	108.847	596.882	103.814
	TOTAL	6588.99857	17502.00	1767.4344